

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1900
ANSWERED ON:29.11.2002
SCHEMES FOR TRIBAL DEVELOPMENT
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Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of schemes launched for Tribal development during each of the last three years in Rajasthan;
- (b) the details of funds allocated for each of these schemes to Rajasthan during the last three years, year-wise;
- (c) whether the total amount allocated for upliftment of tribals have been fully utilised;
- (d) the nodal agency appointed by the Government to monitor judicious utilization of funds allocated to state; and
- (e) the details of unutilized funds with the States, if any, and the action taken to ensure full utilization released funds by the State?

Answer

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM):

- (a) to (c) A number of Schemes are implemented by the Ministry in different states for development of STs including Rajasthan. A list of Schemes implemented through the state Government is given in statement I. State-wise funds are allocated under the schemes of Special Central Assistance to the Tribal sub Plan and Article 275 (1) of the Constitution. Funds allocated to Rajasthan under these two schemes and their utilization in the last three year are given in statement II.
- (d) and (e) The Ministry monitors the utilization of funds allocated to the States. The Statement II provides the details of funds allocated to Rajasthan and the position of utilization. The following steps are taken to ensure full utilization of funds by the States:
- (i) Utilization Certificates are insisted upon as a prerequisite for further release of funds;
 - (ii) Periodic progress reports regarding the status of implementation of schemes are obtained and reviewed;
 - (iii) Central Government Officers visit the States/UTs for ascertaining the progress of implementation of the schemes/projects;
 - (iv) Meetings/conferences are convened with the Secretaries and Heads of the State Tribal Welfare Departments to ensure timely submission of proposals for the release of funds and to speed up the implementation of schemes.
 - (v) At the State level, the agencies like the Tribal Advisory Council, Project Implementation Committees of the Implementation Committees of the ITDPs at Block levels and Panchayat Samities monitor timely spending of funds and effective implementation of schemes in addition to inspection by field officers.